

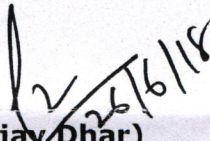
**HIGH COURT OF JAMMU AND KASHMIR**  
**(Office of the Registrar General at Srinagar)**  
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**O R D E R**

No. 385 Dated 26/06/2018

The Judicial Officers, including the Principal Magistrates of Kashmir Province, as per Annexure-A, are hereby nominated for attending Two day Workshop on Juvenile Justice System, for Juvenile Justice Boards (Principal Magistrates and Social Members) in collaboration with Save the Children(NGO) on 30<sup>th</sup> June(Saturday) and Ist. July(Sunday), 2018 in the Auditorium of J&K, State Judicial Academy at Srinagar. All the nominated officers shall report in the J&K State Judicial Academy Mominabad, Srinagar on 30<sup>th</sup> June, 2018 at 9.30 a.m. sharp.

**By Order.**

  
**(Sanjay Dhar)**  
**Registrar General**

No: 11473-91/93 Dated: 26/06/2018

Copy to the:-

1. Principal Secretary to Hon'ble The Chief Justice, High Court of J&K, Srinagar.
2. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey( Hon'ble Chairman of Juvenile Justice Committee, High Court of J&K).
3. Secretary to Hon'ble Mr. Justice Dhiraj Singh Thakur (Hon'ble Member of Juvenile Justice Committee, High Court of J&K).
4. Secretary to Hon'ble Mr. Justice Sanjay Kumar Gupta, (Hon'ble Member of Juvenile Justice Committee, High Court of J&K).  
.....for information of their Lordships.

5. Director, J&K State Judicial Academy, Jammu for information and with the request to inform all the nominated Judicial Officers accordingly.
6. All Principal District & Sessions Judges of Kashmir Province.  
.....for information and further n/a.

- ✓ 7. CPC, e-Courts, High Court of J&K, Srinagar for information and with the get the same uploaded on the official Website of J&K, High Court and inform all nominated officers accordingly.

**Registrar General**  


Amexure A

Judicial Officers including Principal Magistrates		
1.	Mr. Parvaiz Iqbal, Principal Magistrate, Srinagar	
2.	Mr. Javaid Ahmad Geelani, Principal Magistrate, Budgam	
3.	Mr. Mehraj-ud-din Sofi, Principal Magistrate Ganderbal	
4.	Mr. Fayaz Ahmad Qureshi, Principal Magistrate, Baramullah	
5.	Chief Judicial Magistrate Kupwara, Principal Magistrate, Kupwara	
6.	Mr. Altaf Hussain Khan, Principal Magistrate Anantnag	
7.	Mr. Javed Alam, Principal Magistrate Pulwama	
8.	Mr. Surjit Singh Bali, Principal Magistrate, Shopian	
9.	Mr. Iqbal Ahmad Masoodi, Principal Magistrate Kulgam	
10.	Mr. Raja Mohammad Tasleem, Principal Magistrate, Bandipora	
11.	Mr. Khurshid-ul-Islam	Sub-Judge Uri
12.	Ms. Masarat Roohi	CJM Sopore
13.	Mr. Abdul Qayoom Mir	Munsiff, Kupwara
14.	Mr. Romesh Lal	Munsiff, Ashmuqam
15.	Mr. Faizan-ul-Haq Iqbal	2 <sup>nd</sup> Addl Munsiff, Srinagar
16.	Mr. Noor-Mohd. Mir	Munsiff, Handwara
17.	Ms. Rafia Hassan	Munsiff, Doru
18.	Mr. Mir Wajahat	Add. Mobile Mag.(Traffic), Srinagar
19.	Ms. Fozia Paul	Munsiff, Pampore
20.	Ms. Mahreen Mushtaq	Add. Mobile Magistrate, Panthachoke
21.	Mr. Feroz Ahmed Khan	Munsiff, Tral
22.	Mr. Imran Hussain Wani	Munsiff, Dangiwachha Baramulla
23.	Mr. Shiekh Gowhar Hussain	Munsiff, Chadoora
24.	Ms. Tabsum	City Munsiff, Srinagar
25.	Mr. Manzoor Hussain	Munsiff, Sambal
26.	Mr. Sajad-ul-Rehman	Munsiff, Tangmarg
27.	Ms. Fariqa Nazir	Add. Mobile Magistrate Awantipora
28.	Mr. Deputy Kumar	Munsiff Distt Mobile Magistrate Anantnag
29.	Mr. Abdul Bari	1st Add. Munsiff Srinagar
30.	Ms. Nusrat Ali	3rd Add. Munsiff Srinagar
31.	Mr. Sunil Kumar	Munsiff Qazigund
32.	Mr. Muzmail Ahmad Wani	Munsiff D.H Pora
33.	Mr. Iqbal Rafiq Wakil	Munsiff Kangan
34.	Mr. Zahoor Ahmad Ganai	Munsiff Charar-i-Sharif
35.	Mr. Aadil Mushtaq	Munsiff Magam
36.	Mr. Jeewan Kumar	Munsiff Boniyar
37.	Mr. Faizan I Nazar	Munsiff Shangus
38.	Mr. Majid Farooq Mir	Munsiff Addl. Mob. Mag. Shopian
39.	Mr. Mohammad Ishtiyaq Alam Baba	Munsiff Addl. Mob. Mag. Kralpora
40.	Mr. Javid Ahmad Pary	Munsiff Sogam
41.	Mr. Imran Haneef Khan	Munsiff Addl. Mob. Mag. Beerwah
42.	Mr. Babar Hussain	Munsiff Addl. Mob. Mag. Pahalgam
43.	Mr. Easar-ul-Nabi	Munsiff Tangdhar

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